

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2953
ANSWERED ON:14.03.2011
CLOSURE OF INDUSTRY
Rawat Shri Ashok Kumar

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Hon`ble Supreme Court have ordered 13th December, 2000 for the closure of industries causing pollution in the National Capital of Delhi on 13th December, 2000;
- (b) if so, the details thereof;
- (c) the details of the industrial units following or not following the directions of Delhi High Court as on date;
- (d) the action taken or being taken against the industrial units failed to follow the directions of Delhi High Court; and
- (e) if so, the details thereof till date?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) to (e) The information is being collected and will be laid on the Table of the House.